

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**STARRED QUESTION No. \*8  
TO BE ANSWERED ON 3.2.2020**

**Incidents in Universities**

**\*8. SHRI ASADUDDIN OWAISI:**

**SHRI SYED IMTIAZ JALEEL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry is aware about alleged recent brutalities on students of Jamia Millia Islamia, Aligarh Muslim University and Allahabad University;

(b) whether these universities have asked Ministry to set up a High Power Committee to look into these incidents to find out the reasons for access on students and if so, the details thereof;

(c) whether the Ministry has set up/ are considering to set up any such committee to look into the matter and if so, the details thereof and if not, the reasons therefor;

(d) the steps taken or being taken by the Government to bar police force from entering the campus without permission of competent authority; and

(e) whether the Government is also considering to provide funds for rebuilding infrastructure in these universities which were damaged during the recent incidents if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (e): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA  
STARRED QUESTION No. 8 FOR 03.02.2020 ASKED BY SHRI ASADUDDIN OWAISI &  
SHRI SYED IMTIAZ JALEEL, HON'BLE MEMBERS OF PARLIAMNET REGARDING  
INCIDENTS IN UNIVERSITIES**

(a) to (e) There are reports of violence in the Campuses of Jamia Millia Islamia (JMI) and Aligarh Muslim University (AMU). However, no such incident in the campus was reported by the University of Allahabad (AU).

JMI has made a request for constitution of a High Powered Committee to inquire into the incident of violence in the campus. As the subject matter pertained to law & order, this request has been referred to the concerned Department for appropriate action. AMU and AU have not made such request to MHRD.

Central Universities are statutory Autonomous Organizations and all administrative and academic decisions are taken by the University with the approval of its statutory bodies such as Executive Council, Academic Council and Court etc and the Universities are also competent to deal with such incidents. As per the provisions of the Act of the University, the Executive Council of the University shall have the power for management and administration of the revenue and property of the University.

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